

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/327(CHE)/2021
NAME OF THE PETITIONER(S) : Supreme Nonwovens Industries Private Ltd
NAME OF THE RESPONDENTS : Godspeed Clothing Private Limited
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

The Applicant is represented by the Ld. Counsel Mr. Ankit Anandrajshah through video conferencing mode.

Applicant is directed to file Affidavit of Service before the next date of hearing.

It is also seen that Registry notice has been returned as un-served to the Respondent the envelope is available on the file.

List the matter on **11.04.2023** for further hearing.



[SAMEER KAKAR]
MEMBER (TECHNICAL)

AR



[SANJIV JAIN]
MEMBER (JUDICIAL)